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Technical Advisory Committee on which Central Wate<sub>r</sub> Commission is represented. They do not need a separate clearance by the Centre.

(d) The financial outlay involved in the schemes cleared by the State's Technical Advisory Committee for execution is of the order of Rs. 19.00 crores.

## Share to Karnataka from Ramagun-dam Sufper Thermal Power Station

827. SHRI M. S. GURUPADA-SWAMY: Will the Minister of IRRIGATION AND POWER be pleased to state:

- Government (a) whether the Karnataka has asked for a 16 per cent share from the Super Thermal Power Station at Ramagundam; and
- (b) whether any decision has been taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) According to the decision already taken by the Government of India, Karnataka has a firm share of 16 per cent in the generation of Ramagundam Super Thermal Power Station.

## Meeting of Railway Minister with General Managers of Zonal Railways

828 SHRI ADINARAYANA RED-DY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a meeting of the General Managers of Zonal Railways was held with him and the Minister of m State in the Ministry of Railways during April, 1985; and

(b) if so, what decisions were taken at the meeting regarding the improvement of rail services?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SOINDIA): (a) Yes, Sir.

(b) Decision on various facets of Railway working, such as, safety, security, punctuality, track renewals, maintenance of rolling stock, catering services, computerisation passenger reservation in Metropolitan Cities, rolling stock productivity, economy measures etc. were taken and the General Managers

## **Setting up of Power Finance Corporation**

further improvement.

were advised to take measures for effecting

829. SHRI ADINARAYANA RED-DY: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is a fact that a proposal under Government's consideration to set up power finance corporation for giving assistance to State Electricity Board; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI NEHRU): (a) and ARUN (b) A proposal to set up a Power and Development Finance Corpora tion is under examination.

## **Deterioration of Standard in English** amongst University students

830. SHRI R. MOHANARANGAM: Will Minister of EDUCATION I be pleased to state: